

20

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1419/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Iresco Electricals Pvt. Ltd.
V/s
D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①	Rohit Pusadone Gen Respondent D S Kulkarni Developers Ltd	Company Secretary	
---	---	-------------------	---

②	Pranav Sampat A/c Shyam Dasgupta ilb. Icharia & Co. for Petitioner.	Adv	
---	--	-----	---

COMMON ORDER

CP No.1419/ I&BP/NCLT/MB/MAH/2017

CP No.1611/ I&BP/NCLT/MB/MAH/2017

For it has been reported that one more Petition, i.e. CP 1355/2017 filed against this Corporate Debtor being mistakenly posted to 22.1.2018 instead of being posted to today, CP 1355/2017 is hereby preponed to 3.1.2018.

List these three Petitions to 3.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)